

HCC No. 16/2021

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 31<sup>st</sup> December, 2021.**

**CORRIGENDUM**

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK\_DJ/2021-22/IND178 dated 18.12.2021 had called for tender towards procurement of 30 Nos. of Display Boards to be installed at Court Hall Corridors at High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi.

Further, out of total change requests, approved changes regarding clarification/queries sought is enclosed herewith.

**Sd/-**

**(N.G.DINESH)  
REGISTRAR (COMPUTERS) AND  
TENDER INVITING AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU**

HCC No. 16/2021

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 31<sup>st</sup> December 2021.**

**CORRIGENDUM**

**Sub:** Procurement of 30 Nos. of Display Boards to be installed at Court Hall Corridors at High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi-reg.

**Ref:** Tender Notification no. HCK\_DJ/2021-22/IND178 dated 18.12.2021.

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<b>Technical Specifications of 75" Commercial Signage Display Board for Court Hall Corridors at High Court of Karnataka, Bengaluru and Benches at Dharwad &amp; Kalaburagi - 30 - HCC-16/2021 HCK_DJ/2021- 22/IND178</b>		<b>Office Remarks</b>
<b>Sl.No.</b>	<b>Technical Parameters</b>	
25	Max[W/h] 220W change to 231W, as our product Samsung operates from 230W to 240W.	Considered It shall be read as "Max[W/h] 240 W"

**Sd/-  
(N.G.DINESH)  
REGISTRAR (COMPUTERS) AND  
TENDER INVITING AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU.**